

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:98  
ANSWERED ON:08.08.2012  
NOMINEE IN SEARCH COMMITTEE  
Kalmadi Shri Suresh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has received any proposal from the State Government of Maharashtra to include the nominee of the State Government in place of the nominee of the University Grants Commission (UGC) in the Search Committee;
- (b) if so, the details thereof;
- (c) the reaction of the Government thereto; and
- (d) the time by which approval is likely to be given to the said proposal?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (d): Yes Sir. The Hon'ble Chief Minister of Maharashtra had written to this Ministry requesting that the provisions of the University Grants Commission (UGC) Regulations on Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education, 2010 be modified. The State Government had requested that the composition of the Search cum Selection committee for selection of Vice Chancellors, as per clause 7.3.0, be modified to include a representative of the State Government instead of a representative of the UGC for State Universities. The matter was referred to the UGC. The Commission, in its 487th meeting on 18th and 19th July, 2012, has decided to drop clause 7.3.0 from the aforementioned regulations. The matter raised by Hon'ble Chief Minister of Maharashtra therefore stands addressed.